

ITEM NO.801

COURT NO.3

SECTION XVIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 226/2016

HARVINDER KAUR WAZIR

Petitioner(s)

VERSUS

TANDEEP KAUR DUTTA AND ORS.

Respondent(s)

Date : 30/05/2016 This petition was mentioned today.

CORAM :

HON&#39;BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON&#39;BLE MR. JUSTICE AMITAVA ROY

(VACATION BENCH)

For Petitioner(s) Mr. Kuldip Singh, AOR (Mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List tomorrow i.e. Tuesday, the 31 st

May, 2016.

(R.NATARAJAN)

(SNEH LATA SHARMA)

Court Master

Court Master